

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 81 of 2012**

**Dated : 17<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Enercon (I) Infrastructure Pvt. Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s): Mr. C.K. Rai with  
Mr. Ravin Dubey a/w  
Mr. R.C. Sharma (Rep.) for R.1**

**ORDER**

At the request of the learned counsel for the Appellant, post  
the matter on **21<sup>st</sup> January, 2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs